

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 104 of 2011

Dated : 3rd November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Limited ... Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran &

Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. S. Vallinayagam for TNEB

ORDER

By order dated 12.10.2011, we have directed the Respondent to file reply on or before 01.11.2011. But, no reply has been filed.

Post the matter on **04.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS